

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.227- IA/1091(AHM)2023
In
CP(IB) 770 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Rajendra M Mehta
V/s
GSL Nova Petrochemicals Ltd

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv.
For the RA : Mr. Mayur Jugtawat, Adv.

ORDER

IA/1091(AHM)2023

In view of public notice issue, we heard Ld. Counsels for both sides.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)